

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 441 of 2019

IN THE MATTER OF:

Vineet Khosla

...Appellant

Versus

**Edelweiss Asset Reconstruction
Company Ltd, & Ors.**

...Respondents

Present

For Appellant: Mr. Deepak Khosla, Advocate

**For Respondent: Mr. I.P.S. Oberoi Advocate for R.P
Mr. Sanjay Bhatt and Ms. Srishti Kapoor, Advocates for
EARC**

O R D E R

03.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 16th July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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